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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 60 (RE- 2013)/2009-2014
New Delhi Dated the 23 December, 2013

Subject: Relaxation in policy for export of Wood Charcoal to Bhutan.

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992, as amended, read with paragraph 1.3 of the Foreign Trade Policy, 2009-14 the Central Government hereby makes the following amendments in respect of Sl. No. 179 of Schedule 2 of ITC(HS) Classifications of Export and Import Items as under:

“Sl. No.179 of Chapter 44 of Schedule 2 of the ITC(HS) Classifications of Export and Import Items prohibits export of wood charcoal. This prohibition will not apply to Bhutan”.

2. Effect of this notification:

There will be no prohibition on export of wood charcoal to Bhutan.

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